(b) what is the position of the Union Public Service Commission qualified persons already working in Government offices vis-a-vis those who are eligible to take the Union Public Service Commission examination and do not appear but have longer service in the grade than the qualified persons;

(c) how long does it take for the qualified persons to get confirmed; and

(d) whether these qualified persons are confirmed from the date of the declaration of the result or from the date from which the permanent post was in existence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Direct recruits are confirmed in the order in which they are placed by the U.P.S.C. as judged on grounds of merit.

(b) Direct recruits are confirmed in vacancies reserved for them. The other persons may be either promotees from the lower grade who are confirmed in vacancies reserved for promotion or quasi-permanent or temporary employees who can be confirmed in such vacancies as may be reserved or available for them.

(c) The period varies and depends upon the period of probation prescribed for those appointed against permanent vacancies and on the availability of permanent vacancies in the case of those appointed initially on a temporary basis.

(d) Confirmations take effect from the date of appointment on the results of the examination or from the date of completion of the period of probation as the administrative authorities may consider suitable.

NOMINATION TO TRIPURA TERRITORIAL COUNCIL

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have nominated any members to the Tripura Territorial Council; and

(b) if so, the considerations on which persons so nominated were selected?

THE MINISTER OF HOME AFFAIRS (SHEI GOVIND BALLABH PANT): (a) and (b). Two members have been nominated to the Territorial Council of Tripura, one of whom is a lady with a good record of public service nominated having regard to the fact that no woman member had been elected to the Council, and another a representative of an important tribe which is quite numerous in Tripura but was not represented on the Council.

SHORTAGES OF FURNITURE AND STORES IN I.A.S. TRAINING SCHOOL, DELHI

*486. $\begin{cases} SHRI Z. A. AHMAD: \\ SHRI BHUPESH GUPTA: \end{cases}$

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether large-scale shortages of furniture and stores have been found in the I. A. S. Training School, Delhi;

(b) if so, whether any audit of stores and furniture in the school has been ordered;

(c) whether Government have been able to locate the responsibility for the shortages; and

(d) if so, what action has been taken against the officers concerned?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Some shortages have been detected.

(b) A verification of the stock has been made and a departmental investigation is proceeding.

(c) and (d). The departmental investigation is still in progress and necessary action will be taken as soon as it is completed.